

**Sewage treatment plants for lakes**

66. SHRI VAITHILINGAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government has fixed a deadline to establish sewage treatment plants for lakes;
- (b) if so, the details thereof;
- (c) whether it is also a fact that many State Governments have demanded to extend the deadline in this regard; and
- (d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) No Sir, the Government has not fixed a deadline to establish sewage treatment plants for lakes.

(b) to (d) Does not arise.

**Approval for construction of roads in forest areas**

67. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether all cases involving construction of roads in forest land require the approval of Central Government;
- (b) if so, the details thereof;
- (c) the details regarding average time taken in granting such approvals;
- (d) whether Rajasthan Government has requested for delegation of power to grant such approvals to State Government; and
- (e) if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (e) All cases involving construction of roads on forest land require prior approval of Central Government